

particularly because it was found that there would be a gap between the demand and the production.

Shri Rameshwar Tantia: May I know whether Messrs Hitachi Transformers and Electricals and The English Electric Company are foreign companies with 51 per cent Indian capital or Indian companies?

Shri C. Subramaniam: They are not foreign companies; they are Indian companies.

Shri D. C. Sharma: I am happy to find from the statement that licences have been given to firms in Bangalore, Madras, Bombay, Trivandrum, Baroda, etc. May I know why North India has been omitted from this list? Are there no firms in North India for producing this kind of equipment?

Shri C. Subramaniam: All the public sector projects are located in North India.

Shri Bhagwat Jha Azad: May I know what would be the worth of goods to be produced by this imposing list that we have got in the statement if they go into production according to schedule?

Shri C. Subramaniam: I do not have the figures with reference to the private capacity. But the public sector projects will be producing goods worth about Rs. 90 crores per annum ultimately.

Shri N. Sreekantan Nair: Out of this list of companies, may I know how many have already started production and how many are trying to evade production and not permitting others to come in?

Shri C. Subramaniam: As I have already stated, most of these are expansion schemes and so they are already in production. Only two have been recently licensed, of which one is in Kerala, about which the hon. Member should know much better than I do.

Shri Indrajit Gupta: There is a provision of the industrial policy resolution that in case private concerns are allowed to enter the field of heavy

electricals, the State will ensure either major participation or take other measures to guide the policy and control the undertaking. Is that being carried out in respect of these firms and if so, how?

Shri C. Subramaniam: Yes; it is being carried out by seeing that production is according to what we plan and also perhaps we may take into account the prices also at which they would be sold.

Mr. Speaker: He asked about major participation in share capital.

Shri C. Subramaniam: We have not taken a majority of shares, but in one of the leading companies, i.e. Messrs Hitachi Limited, the Kerala Government has taken 25 per cent of the shares.

Shri Sham Lal Saraf: May I know whether the machinery at present being manufactured by the public sector will be produced by these private companies or some of the items being manufactured in the public sector will be transferred to these private manufacturers?

Shri C. Subramaniam: In regard to various electrical goods, we have gone into the question as to what would be produced and to what extent it would be produced in the public sector projects. Wherever we found there was a gap, that is expected to be filled by production in the private sector projects. Therefore, in certain cases, what is being produced may be produced in the private sector projects also.

Recitation of National Anthem in Schools

*583. **Shri Shree Narayan Das:** Will the Minister of Education be pleased to state:

(a) whether various State Governments have agreed to the proposal that the school work should begin with recitation of National Anthem and hoisting of National Flag; and

(b) if so, when this is going to be introduced?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The National Integration Conference made a recommendation that in all Schools the day's work should begin with the community singing of National Anthem. This recommendation has been accepted by all State Governments and Union Territories. There was no recommendation regarding the hoisting of National Flag. In 1954, however, a circular was issued to the State Governments emphasizing the need for explaining the significance of the National Flag to the students.

Shri Shree Narayan Das: Sir, since part (b) of the Question has not been answered, may I know from when this is going to be introduced?

Dr. K. L. Shrimali: Eleven States—Assam, Andhra Pradesh, Bihar, Jammu and Kashmir, Kerala, Madras, Madhya Pradesh, Mysore, Orissa, Rajasthan and West Bengal have written to us that they have already implemented this recommendation. The other States—Uttar Pradesh, Gujarat, Maharashtra and Punjab—have accepted the recommendation and I hope steps are being taken by them for its implementation. The Union Territories have already recommended its implementation.

Shri Shree Narayan Das: The hon. Minister just now stated that in 1954 a circular was issued to the State Governments emphasizing the need for explaining the significance of the National Flag to the students. May I know whether any assessment has been made as to the extent to which this instruction has been followed by the various States?

Dr. K. L. Shrimali: In order to implement the scheme the Ministry formulated a scheme to award special trophies to schools which could hoist the flag in the best way possible. These awards are being offered to various institutions, and as far as our information goes the scheme is working satisfactorily.

श्री प्रकाशवीर शास्त्री : इस प्रश्न में राष्ट्रीय गान के साथ साथ राष्ट्रीय झंडा फहराने के बारे में भी पूछा गया है। क्या मैं जानसकता हूँ कि क्या राष्ट्रीय एकता परिषद् ने यह भी निश्चय किया था और क्या प्रति दिन राष्ट्रीय गान और राष्ट्रीय झंडा फहराने से उनका महत्व कम नहीं हो जाये ?

डा० का० ला० श्रीमाली : जी नहीं, जहाँ तक राष्ट्रीय झंडे का सवाल है, उस को तो रोज फहराने की कोई सिफारिश नहीं की गई है, जैसा कि मैंने अभी बताया है। राष्ट्रीय गान के बारे में अवश्य नेशनल इन्टिग्रेशन कांफ्रेंस की एक सिफारिश थी और उस के मुताबिक कार्यवाही की गई है। जहाँ तक प्लेग का ताल्लुक है, उस के बारे में योजना है जिस के सम्बन्ध में मैंने निवेदन कर दिया है।

श्री किशन पटनायक : मैं यह जानना चाहता हूँ कि क्या इस के औचित्य के बारे में शिक्षा के विशेषज्ञों का भी परामर्श लिया गया था, क्योंकि इस से यह खतरा पैदा हो सकता है कि शिक्षा की संस्था राजकीय संस्था बन जाये।

डा० का० ला० श्रीमाली : नेशनल इन्टिग्रेशन कांफ्रेंस में सभी प्रकार के लोग थे और उन में शिक्षा विशेषज्ञ भी थे।

श्री कछवाय : मैं यह जानना चाहता हूँ कि "बंदे मातरम्" राष्ट्रीय गीत को स्कूलों में चलाने के बारे में सरकार का क्या मत है।

अध्यक्ष महोदय : यह तो दूसरा सवाल है।

श्री सरजू पांडे : क्या माननीय मंत्री जी के पास धार्मिक संस्थाओं ने स्कूलों में राष्ट्रीय गान चलाने के सम्बन्ध में विरोध भेजा है और अगर भेजा है, तो कौन सी संस्थाओं ने ?

डा० का० ला० श्रीमाली : हमारे पास इस सम्बन्ध में न कोई विरोध आया है और न सरकार इस विरोध को स्वीकार करेगी।

श्री बंरवा : मैं यह जानना चाहूंगा कि क्या सरकार समझती है कि स्कूलों में राष्ट्रीय झंडा फहराने के अवसर पर झंडे का पूरा सम्मान किया जायेगा ।

अध्यक्ष महोदय : इस का जवाब तो मिनिस्टर साहब ने दे दिया है ।

श्री बड़े : मैं यह जानना चाहता हूँ कि राष्ट्रीय गीत गाना और राष्ट्रीय झंडा फहराना सरकारी स्कूलों में होगा या उद् स्कूलों में और क्रिस्टियन स्कूलों में भी होगा, जो कि गवर्नमेंट-एडिड स्कूल होते हैं ।

डा० का० ला० श्रीमाली : सभी पाठशालाओं में होगा ।

श्रीमती जयाबेन शाह : आजकल पाठशाला में प्रशिक्षण शुरू होने से पहले प्रेरण होती है । मैं जानना चाहती हूँ कि क्या प्रेरण को रिप्लेस कर के उम के बदले में राष्ट्रीय गान होगा या राष्ट्रीय गान शाम को होगा ।

डा० का० ला० श्रीमाली : अगर कहीं प्रार्थना होती है, तो प्रार्थना भी हो, लेकिन यह आवश्यक है कि हर एक स्कूल में राष्ट्रीय गान हो ।

विदेशियों की प्रतिमायें

*५८४. **श्री प्रकाशवीर शास्त्री :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि विदेशियों की प्रतिमायें राजधानी से हटाने के सम्बन्ध में अब तक और क्या प्रगति हुई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) : जनरल जान निकलसन तथा एल्विंजर टेलर की दो प्रतिमायें राजधानी में अपने स्थानों से पहले ही हटाई जा चुकी हैं । किंग जार्ज पंचम तथा क्वीन मैरी की प्रतिमाओं को राष्ट्रपति भवन से हटा कर विक्टोरिया मैमोरियल हाल, कलकत्ता में रखने का विचार है ।

I shall also read the answer in English.

The two statues of Generals John Nicholson and Alexander Taylor have already been removed from their sites in the Capital. It is now proposed to remove the statues of King George V and Queen Mary from the Rashtrapati Bhawan for being housed in the Victoria Memorial Hall, Calcutta.

श्री प्रकाशवीर शास्त्री : यदि मैं भूल नहीं करता हूँ तो आज से दो वर्ष पहले भूतपूर्व गृह मंत्री श्री पन्त जी ने इस प्रकार के एक प्रश्न का उत्तर देते हुए यह बताया था कि जब अजायबघरों में स्थान खाली हो जायेगा तो ये जितनी भी अंग्रेजों की प्रतिमायें हैं, ये सब हटा कर वहां रख दी जायेंगी । आज दो वर्ष के बाद भी गृह-मंत्री जी ने बताया है कि अभी दो को हटा कर विक्टोरिया मैमोरियल हाल में रखने का विचार है । मैं जानना चाहता हूँ कि क्या इन दो वर्षों में इतनी प्रगति भी नहीं हो सकी है कि जो भारत के माथे के ये सब कलंक हटा दिये जाते ?

Shri Datar: May I point out that it was proposed to place some of these statues in the museum at Delhi but it has been found that no sufficient space for them is available? That is the reason why this is being sent to Calcutta.

श्री प्रकाशवीर शास्त्री : क्या माननीय गृह मंत्री इस सम्बन्ध में कोई ऐसी नीति की घोषणा करेंगे कि अमुक अवधि तक ये जितनी भी विदेशियों की प्रतिमायें हैं, ये हटा दी जायेंगी ?

Mr. Speaker: When the substances go the shadows would vanish automatically.

श्री बंरवा : मैं जानना चाहता हूँ कि दिल्ली में हमारे पार्लियामेंट हाउस के इधर उधर विदेशी महानुभावों की कितनी मूर्तियां खड़ी हैं और क्या आप इन को तो यहां से कम से कम हटाने का प्रयत्न करेंगे ?